

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 175 of 2017

IN THE MATTER OF:

Axis Nirman and Industries Ltd. & Anr.

...Appellants

Versus

M/S. Hotal Birsa Pvt. Ltd & Ors.

...Respondents

Present:

For Appellant: Mr. Jayant Mehta and Mr. C.S. Chauhan, Advocates.

For Respondent: Mr. Sachin Dutta Senior Advocate with Mr. Shakeel Ahamed, Advocates.

ORDER

05.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on 25th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ms/sk/